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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : IND/1328/ (IB)/CB/2017
NAME OF THE PETITIONER(S) : MAICO VENTILATIONS PVT LTD
NAME OF THE RESPONDENT(S) : ETA ENGINEERING PVT LTD
UNDER SECTION : 9 RULE 6 OF INSOLVENCY & BANKRUPTACY CODE 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

f. n

JOSE JOHN

ADV. FOR RESPONDENT



M/S KING & PARTRIDGE

ORDER

Counsel for both the parties present. Counsel for the respondent sought time to file counter. The time is enlarged with a direction that the counter be filed within 3 days by providing a copy of the same to the other side. The matter is posted for arguments. Put up on **13.06.2017 at 02.30 P.M.**


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)

PAM